

IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION

CRIMINAL MISCELLANEOUS PETITION NOS. 3838-3840 OF 2016

(Applications for early hearing)

IN

CRIMINAL APPEAL NOS. 1968-1970 OF 2014

MANOJ @ MANOJ GURJAR & ORS.

... Appellant(s)

VERSUS

THE STATE OF U.P.

... Respondent(s)

OFFICE REPORT

Mr. T.N. Singh, Advocate for the Appellant has filed applications for early hearing with Affidavit which have been registered as Criminal Miscellaneous Petition Nos. 3838-3840 of 2016.

It is submitted that Service of Notice of Lodgment of Petition of Appeal is complete on the Sole Respondent and is represented by Mr. Abhish Kumar, Advocate.

It is further submitted that Original Records from the High court as well as from the Trial Court have been received.

It is also submitted that Counsel for the Appellant has filed additional documents.

The appeals above-mentioned are ready for hearing vide Registrar Court's order dated 06.11.2015.

It is lastly submitted that instant matters are connected with Criminal Appeal No. 1971 of 2014 which is also ready for hearing vide Registrar Court's order dated 06.11.2015.

The Applications in the Appeals above-mentioned are listed before the Hon'ble Court with this office report.

DATED this the 1st day of March, 2016.

ASSISTANT REGISTRAR

COPY TO:

1. Mr. T.N. Singh, Advocate
134, New Lawyers Chambers,
Supreme Court of India, New Delhi-110201
2. Mr. Abhish Kumar, Advocate